

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/987/IB/2018  
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : BHARATH BUILDING CONSTRUCTION (INDIA) LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

18) .Loluthi => Applicant.



ORDER

Counsel for Applicant present. Counsel for respondent was called but was absent.  
Matter is adjourned for hearing further submissions. Put up on 08.10.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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